



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
KOLKATA

O.A/350/413/2015

Date of Order: 18.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Anjana Chakraborty

Vs

M/O Commerce

For The Applicant(s): Ms. A. Roy, counsel

For The Respondent(s): Mr. Sukanta Banerjee, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard both sides.

2. Ld. counsel for the applicant submits that the applicant does not want to proceed with the matter and in support produce a letter dated 6th Sept. 19.
3. Accordingly, in view of the submission made and letter dated 6.9.19, the O.A is disposed of as withdrawn. No costs.
4. Letter dated 6.9.19 is taken on record.

(Nandita Chatterjee)
Member (A)

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(Bidisha Banerjee)
Member (J)

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